

## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	<b>IA 2021/2019 in DFR No. 2375/2019</b> (IA 2021/2019 - For condonation of delay in filing the Appeal)	Delhi Transco Limited VS Delhi Electricity Regulatory Commission & Ors.	<b>2375/2019</b> Dated 07/11/2019	18/12/2019		20/12/2019 <b>Court - 1</b>

2	<b>APL No. 439/2019 &amp; IA 2230/2019 &amp; IA 2232/2019 &amp; IA 2233/2019 &amp; IA 2229/2019 &amp; IA 2231/2019</b> (IA 2230/2019 - For interim relief & IA 2232/2019 - For filing additional document & IA 2233/2019 - For exemption from filing translated copy & IA 2229/2019 - For exemption from filling certified copy of impugned order & IA 2231/2019 - For Urgent Listing)	N. Narayanswamy VS Karnataka Electricity Regulatory Commission & Anr.	<b>2424/2019</b> Dated 18/12/2019	19/12/2019		20/12/2019 <b>Court - 1</b>
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